

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

CP No. 115/CB/2021, IA (Comp. Act) No. 1/CB/2021
 IA (Comp. Act) No. 2/CB/2021

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Union of India (Debashish Bandopadhyay) -Vs- Hari Machines Ltd.
Under Section	241-242

For Petitioner (s)

Mr. Debasis Satapathy, Adv.
 Mr. Swayamjit Rout, Adv.

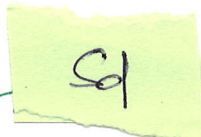
For Respondent (s)

Mr. Ratnanko Banerjee, Sr. Adv.
 Mr. Jishnu Chowdhury, Adv.
 Mr. Saptarshi Mandal, Adv.

ORDER

Due to paucity of time, the matter could not be taken up for hearing. Matter adjourned to 18.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)